

ITEM NO.7.1

COURT NO.2

SECTION II-C/X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2221-2222/2023

ABHISHEK BANERJEE & ANR.

Appellant(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

([ONLY I.A NO. 183428/2023 (DIRECTION) IN W.P(CRL.) NO. 103/2023
TO BE LISTED.])

WITH

W.P.(Crl.) No. 103/2023 (X)

(IA No. 183428/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 26-09-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s)

Mr. Nitesh Rana, Adv.
Mr. Hitesh Nandlal, Adv.
Mr. Deepak Nagar, Adv.
Mr. Utkarsh Anand, Adv.
Ms. Vandana Sehgal, AOR

Mr. Sunil Fernandes, AOR
Ms. Priyansha Sharma, Adv.

For Respondent(s)

Mr. S.V. Raju, A.S.G.
Mr. A.K. Panda, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajat Nair, Adv.
Ms. Nisha Bagchi, Adv.
Mr. Harish Pandey, Adv.
Mr. Guntur Pramod Kumar, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Zoheb Hussain, Adv.

Mr. Srisatya Mohanty, Adv.
Mr. Shreyas Awasthi, Adv.
Ms. Astha Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

W.P.(Crl.) No. 103/2023

It is stated that learned Solicitor General is leading in the matter.

List on 20.11.2023.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)